

(d) the export of knitwear projected for 1990-95?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir. Knitweaves exports from India have been increasing both in quantity and value.

(b) The exact year since when knitweaves are being exported by India is not available. However, knitweaves are being exported for the last more than two decades.

(c) The export earnings from knitweaves during the Seventh Plan period have been as follows:

<i>Year</i>	<i>Value in Rs. Crores</i>
1	2
1985-86	182
1986-87	279
1987-88	399
1988-89	491
1989-90	782

(d) Export of Knitwear projected for the year 1990-95 is as follows:

<i>Year</i>	<i>Rs. Crores</i>
1	2
1990-91	785
1991-92	966
1992-93	1188
1993-94	1462
1994-95	1798

SOURCE : AEPC

### **Allotment of Houses in Khelgaon**

8871. SHRI THAN SINGH JATAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total number of houses constructed in Khelgaon for 'Asiad 1982';

(b) whether the houses were disposed of after the Asiad;

(c) if so, to whom and the procedure followed in this regard; and

(d) the value of each house realised?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) 853.

(b) Yes, Sir.

(c) The 'Asiad Flats' have been disposed of to Non-Resident Indians against foreign exchange, SCs and STs, public sector institutions and through open auction as per policy framed by their Government.

(d) The information is being collected and will be laid on the Table of the Sabha.

### **Iodised Salt to I.D.O. Prone States**

8872. SHRI MADHAVRAO SCINDIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the States most severely prone to Iodine Deficiency Disorders (IDO) are being supplied iodised salt;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the details of the steps Government propose to take in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). Yes. The States/Union Territories which are being supplied iodised salt are, Himachal Pradesh, Arunachal Pradesh, Haryana, Bihar, Jammu & Kashmir, Manipur, Meghalaya, Nagaland, Punjab, Sikkim, Uttar Pradesh, Tripura, Assam, and Union Territories of Delhi, Dadra and Nagar Haveli and Chandigarh.

Iodised salt is also being supplied to the endemic areas of the following States:

Andhra Pradesh	—	3	districts
Gujarat	—	3	districts
Madhya Pradesh	—	26	districts
West Bengal	—	10	districts
Maharashtra	—	7	districts

(d) In order to effectively control the problem of goitre and other iodine Deficiency Disorders in the country, the Government of India have launched the scheme envisaging Universal Iodisation of Edible salt in a phased manner by the Year 1992.

#### **Trawlers Engaged in Deep Sea Fishing**

8873. SHRI HANNAN MOLLAH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of mechanised boats and trawlers, given to fishermen in different States and allocation of central funds for these purpose during last three years; and

(b) the terms and conditions for chartered trawlers engaged in deep sea fishing?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Information is being collect and will be laid on

the Table of the House.

(b) The salient features of the terms and conditions for chartered trawlers engaged in deep sea fishing in Indian Exclusive Economic Zone are:

- i) The Indian chartering company will have obligation to acquire equal number of specific type vessels within the stipulated period through out-right purchase or joint venture arrangement.
- ii) 25% of the Indian crew should be trained on board the chartered foreign fishing vessels.
- iii) The sharing of catch value between the foreign and Indian companies will be 80:20 basis.
- iv) The chartered vessels will be operated in terms of maritime Zone of Indian Act, 1981 and Rules thereunder 1982.

#### **Telugu-Ganga Project**

8874. SHRI RAJAMOHAN REDDY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the revised estimate of the Telugu-Ganga Project has been sent to Union Government by Andhra Pradesh Government;

(b) if so, when this was received; and

(c) by what time Union Government propose to accord techno-economic clearance to the project?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). Revised/ up-dated estimate for Rs. 843.27 crores